



**THE  
JAMMU & KASHMIR GOVERNMENT GAZETTE**

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Separate paging is given to this part in order that it may be filed as a separate compilation.

**PART III**

**Laws, Regulations and Rules passed thereunder.**

GOVERNMENT OF JAMMU AND KASHMIR  
CIVIL SECRETARIAT—DEPARTMENT OF LAW, JUSTICE AND  
PARLIAMENTARY AFFAIRS  
(Legislation Section)

Jammu, the 15th December, 2018.

The following Act has been assented to by the Governor on 15th December, 2018 and is hereby published for general information:—

**THE JAMMU AND KASHMIR APPROPRIATION  
(NO. 1) ACT, 2018.**

**(Governor's Act No. LIV of 2018)**

[15th December, 2018.]

An Act further to authorize payment and appropriation of certain sums from and out of the Consolidated Fund of the Jammu and Kashmir State for the Services of the Financial Year 2018-19.

Be it enacted by the Governor of Jammu and Kashmir State in the Sixty-ninth Year of the Republic of India.

In exercise of the powers vested under Proclamation No. P-1/18 of 2018 dated 20th June, 2018, the Governor is pleased to enact as follows :—

1. *Short title.*—This Act may be called the Jammu and Kashmir Appropriation (No. 1) Act, 2018.

2. *Issue of Rs. 1,381,224.73 Lakh out of the Consolidated Fund of the Jammu and Kashmir State for the Financial Year 2018-2019.*— From and out of the Consolidated Fund of the Jammu and Kashmir State, there may be withdrawn sums not exceeding those specified in Column 5 of the Schedule hereto amounting in the aggregate to the sum of Rs. 1,381,224.73 Lakh (Rupees THIRTEEN LAKH EIGHTY-ONE THOUSAND TWO HUNDRED TWENTY-FOUR LAKHS AND SEVENTY-THREE THOUSAND ONLY) towards defraying the several charges which will come in course of payment during the Financial Year 2018-2019 in respect of the services specified in Column 2 of the said Schedule.

3. *Appropriation.*—The sums authorized to be withdrawn from and out of the Consolidated Fund of the Jammu and Kashmir State by the Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

